

Telecommunication System for New Bombay

3273. SHRI SHARAD DIGHE : Will the Minister of COMMUNICATION be pleased to state :

(a) whether in October 1983, the Minister of State for Communications had a meeting with City and Industrial Development Corporation (CIDCO) to discuss telecommunication system for New Bombay and the following decisions were taken—

(i) The entire New Bombay would be made a part of the local dialling system of Bombay and (ii) 25,000 telephone lines would be provided in New Bombay by 1985 ; and

(b) if so, the reasons for non-implementing these decisions so far ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. The meeting was held, and

(i) An assurance was given to provide necessary help to CIDCO in solving the problems of New Bombay but a final decision was to be taken later after the study of detailed report on the various aspects.

(ii) The demand of 25,000 telephone lines by 1985 was accepted by the Telecom. Board and suitable action was initiated for allotting necessary equipments and cables.

(b) The detailed reports are under finalisation and the various projects are under execution.

[Translation]

Regularisation of Daily Wage Employees in Main Post Offices in Shajapur and Dewas

3274. SHRI BAPULAL MALVIYA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of daily wage employees working in main post offices in Shajapur and Dewas districts of Madhya Pradesh ;

(b) whether a Committee was constituted by the Department in September, 1984 to go into the question of regularising their services ;

(c) if so, whether a report has been prepared by the Committee ;

(d) whether these employees are not receiving the benefits which they would have received, had they been regularised ; and

(e) whether Government propose to regularise their services ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The information is not readily available.

(b) No, Sir.

(c) Does not arise.

(d) So long as casual employees continue to work in that capacity, they are entitled to daily wages as determined from time to time and a e.p.f. accordingly. The benefits of Pay and Allowances, seniority, etc. accrue to them as are applicable to regular Group 'D' staff only after they are absorbed in Group 'D' through the prescribed recruitment test.

(e) Such of the casuals who complete 240 days of service during each of the preceding two years and fulfil all other eligibility conditions become eligible for recruitment in Group 'D'. The recruitment is made through a qualifying test and the select list is drawn up from amongst qualified casuals on the basis of length of service upto the number of vacancies announced. Since EDAs are given first preference, qualified casuals are appointed against vacancies remaining unutilized by qualified EDAs. Thus, casuals are considered for appointment in Group 'D' subject to availability of vacancies.

[English]

Setting up of Switching Units based on Alien Technology without foreign help

3275. SHRI Y.S. MAHAJAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Indian Telephone Industries have proposed that collaboration with CIT-Alcatel, a telecommunication company may be continued for all future switching units based on alien technology ;